

पश्चिमी बंगाल में पुनर्वास सम्बन्धी शेष कार्य का निर्धारण किया जा रहा है और इस विषय में संभवतः आगामी तीन चार महीनों में निर्णय किया जायेगा ।

Purchase of Tractors

956. Shri Muhammed Elias: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any agreement has been signed between Governments of India and U.S.S.R. and U.S.A. to purchase tractors; and

(b) if so, what is the agreement?

The Minister of Commerce (Shri Kanungo): (a) and (b). No specific agreement has been signed either with U.S.S.R. or with the U.S.A. for the purchase of tractors. However tractor is one of the items for import from U.S.S.R. as per Schedule 'A' attached with the current Indo-Soviet Trade and Payments Agreement. These are imported in accordance with the assessed requirements of the country.

Rise in Price of Mustard Oil in West Bengal

957. Shri Tridib Kumar Chaudhuri: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to the abnormal rise in the price of mustard oil, the principal edible oil used in West Bengal;

(b) whether attention has also been drawn to complaints voiced publicly through Press in Calcutta by the Secretary of the Oil Mills Association of West Bengal about the speculative activities of the Indian Produce Association who are alleged to have indulged in cornering the available supply of mustard seed which West Bengal gets from outside the State mainly; and

(c) what steps, if any, Government propose to take to bring these activities under check?

The Minister of Commerce (Shri Kanungo): (a) The prices have gone up but the rise has not been abnormal.

(b) Government have seen press reports of the allegations made by the President of the Mustard Oil Millers' Association of West Bengal about the speculative activities of the Indian Produce Association, Calcutta. These allegations, which relate to the ready market and not to forward trading have been denied by the latter at a Press Conference.

(c) No action is contemplated at present.

C.P.W.D. Staff

958. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that there are industrial categories of staff on regular establishment in the Central Public Works Department in the light of Ministry of Finance Office Memorandum No. F. 8(1)-Est.(Spl)/60, dated the 12th August, 1960; and

(b) if so, the categories of such posts and the number of workers employed in each category?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) The memorandum referred to does not deal with the classification of the staff on the regular establishment into industrial and non-industrial categories.

(b) Does not arise.

Purchase of Electric Heaters by C.P.W.D.

959. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that some electric heaters were purchased by the Central Public Works Department for the use of the Members of Parliament residing in North and South Avenues;